

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

5. I.A. 3254/2024

In

C.P. (IB)/1658(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: MDS Digital Media Pvt Ltd

VS

Planet 41 Mobi-Ventures Ltd

**Appearance**

For Liquidator : Present but did not give appearance.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

**I.A. 3254/2024**

This application has been filed by the liquidator placing on record the list of Stakeholders. Based on the claim received, there are no financial creditors. There are three operational creditors. List of stakeholders has also been uploaded on IBBI website.

Heard the counsel and accordingly, the list of stakeholders is taken on record.

As no further orders are required, I.A. is **allowed** and stands **disposed of**.

**Sd/-**

CHARANJEET SINGH GULATI  
Member (Technical)  
*Prajakta*

**Sd/-**

LAKSHMI GURUNG  
Member (Judicial)